COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 332 OF 2016 & IA NOS. 706 OF 2016 & 699 OF 2017

Dated: 8th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Nuclear Power Corporation of India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Shrinivasan, Sr. Adv.

Mr. Mukesh Kumar

Ms. Soumya Priyadarshinee

Ms. Ashwarya Nabh Mr. Naveen Hegde

Counsel for the Respondent(s) : Mr. Deep Rao

Mr. Divyanshu Bhatt for R-2

Ms. Sakie Jakaria for R-3

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.10.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk